

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 27.10.2020**

<b>CRIMINAL CASES</b>	
<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b><u>EVIDNCE</u></b>	<b><u>ARGUMENTS</u></b>
1) S.C.71/2019	1) Crl.Misc.1314/2020
<b><u>FDT</u></b>	2) Crl.Misc.1374/2020
2) S.C.36/2019	<b><u>OBJECTION</u></b>
3) S.C.186/2019	3) Crl.Misc.1357/2020
<b><u>SUMMONS</u></b>	4) Crl.Misc.1384/2020
4) S.C.71/2020	5) Crl.Misc.1386/2020
5) S.C.73/2020	6) Crl.Misc.1387/2020
6) S.C.127/2020	7) Crl.Misc.1388/2020
<b><u>APPEARANCE OF ACCUSED</u></b>	8) Crl.Misc.1403/2020
7) S.C.92/2020	9) Crl.Misc.1405/2020
<b><u>313 STATEMENT</u></b>	<b><u>ORDERS</u></b>
8) S.C.74/2018	10)Crl.Misc.1330/2020
<b><u>CHARGE</u></b>	11)Crl.Misc.1363/2020
9) S.C.78/2019	12)Crl.Misc.1364/2020
10)S.C.196/2019	13)Crl.Misc.1373/2020
<b><u>BODY WARRANT</u></b>	14)Crl.Misc.1381/2020
11)S.C.263/2018	15)Crl.Misc.1383/2020
<b><u>NBW TO ACCUSED</u></b>	
12)S.C.28/2020	
<b><u>CALL ON</u></b>	
13)S.C.91/2020	
14)S.C.95/2020	
<b><u>OBJECTION</u></b>	
15)S.C.102/2020	

  
24/10/2020

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

- NOTE:- 1. All Civil matters listed on 27.10.2020 are posted to 17.11.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL  
DISTRICT & SESSIONS JUDGE  
Cause List Dated 27.10.2020**

<u>MORNING SESSION</u>	
1. M.A.164/2012 2. R.A.172/2013 3. R.A.111/2017 4. R.A.141/2017 5. A.A.10/2020 6. R.A.96/2016 7. CrI.Misc.224/2017 8. CrI.Misc.225/2017 9. CrI.Misc.1289/2020	<u>EVIDENCE</u> 10. I.D.80/2017 11. I.D.81/2017 12. Spl.c.145/2015 13. SC.217/2015
<u>AFTERNOON SESSION</u>	
1. CrI.A.49/2015 2. CrI.A.50/2015 3. CrI.A.2/2017 4. CrI.A.39/2018 5. CrI.Misc.1234/2020 6. SC.99/2015 7. Spl.C.129/2016	

**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

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**II Addl. District & Session Court, BRD. Cause List 27.10.2020.**

- |    |                                  |    |                                    |
|----|----------------------------------|----|------------------------------------|
| 1  | SPL.C 100/2016<br>(HEARING)      | 16 | SPL.C 185/2019                     |
| 2  | SPL.C 629/2018<br>(HEARING)      | 17 | SPL.C 458/2019<br>(Evidnce)        |
| 3  | SPL.C 115/2019<br><br>(HEARING)  | 18 | SPL.C 380/2018<br>(ARGUMENTS.)     |
| 4  | CrI.Misc. 1324/2020<br>(HEARING) | 19 | SPL.C 40/2013<br>(ORDER)           |
| 5  | SPL.C 56/2013<br>(Evidnce)       | 20 | SPL.C 361/2018<br>(ORDER)          |
| 6  | SPL.C 169/2013<br>(Evidnce)      | 21 | CrI.Misc. 1348/2020<br>(ORDER)     |
| 7  | SPL.C 43/2014<br>(Evidnce)       | 22 | CrI.Misc. 1368/2020<br><br>(ORDER) |
| 8  | SPL.C 63/2014<br>(Evidnce)       | 23 | SPL.C 81/2016<br>(313 Statement)   |
| 9  | SPL.C 158/2014<br>(Evidnce)      | 24 | SPL.C 192/2019<br>(Await report)   |
| 10 | SPL.C 54/2015<br>(Evidnce)       | 25 | SPL.C 183/2020<br>(HBC)            |
| 11 | SPL.C 31/2016<br>(Evidnce)       | 26 | SPL.C 223/2020 (HBC)               |
| 12 | SPL.C 108/2017<br>(Evidnce)      | 27 | SPL.C 10/2020 (FDT)                |
| 13 | SPL.C 355/2017<br>(Evidnce)      | 28 | CrI.Misc. 1306/2020<br>(Objection) |
| 14 | SPL.C 430/2017<br>(Evidnce)      | 29 | CrI.Misc. 1350/2020<br>(Objection) |
| 15 | SPL.C 543/2018<br>(Evidnce)      | 30 | CrI.Misc. 1379/2020<br>(Objection) |

II Addl. District & Session Court, BRD. Adjourned Cases 27.10.2020.

31	SPL.C 23/2016 (Evidnce)	<b>24-11-2020</b>	50	SPL.C 230/2016 (Evidnce)	<b>14-12-2020</b>
32	SPL.C(SC/ST Act (Evidnce)	<b>07-12-2020</b>	51	SPL.C 36/2017 (Evidnce)	<b>18-12-2020</b>
33	SPL.C 53/2013 (Evidnce)	<b>07-12-2020</b>	52	SPL.C 71/2017 (Evidnce)	<b>18-12-2020</b>
34	SPL.C 55/2014 (Evidnce)	<b>07-12-2020</b>	53	SPL.C 107/2017	<b>18-12-2020</b>
35	SPL.C 74/2014 (Evidnce)	<b>07-12-2020</b>	54	SPL.C 168/2017 (Evidnce)	<b>18-12-2020</b>
36	SPL.C 154/2015 (Evidnce)	<b>07-12-2020</b>	55	SPL.C 339/2017 (Evidnce)	<b>18-12-2020</b>
37	SPL.C 149/2016 (Evidnce)	<b>10-12-2020</b>	56	SPL.C 284/2018 (Evidnce)	<b>18-12-2020</b>
38	SPL.C 154/2016 (Evidnce)	<b>10-12-2020</b>	57	SPL.C 316/2018 (Evidnce)	<b>18-12-2020</b>
39	SPL.C 167/2013 (Charge)	<b>11-12-2020</b>	58	SPL.C 199/2017	<b>18-12-2020</b>
40	SPL.C 244/2017 (Charge)	<b>11-12-2020</b>	59	SPL.C 395/2017 (FDT)	<b>18-12-2020</b>
41	SPL.C 27/2018 (Charge)	<b>11-12-2020</b>	60	SPL.C 355/2018 (FDT)	<b>18-12-2020</b>
42	SPL.C 375/2018 (Charge)	<b>11-12-2020</b>	61	SPL.C 195/2019 (FDT)	<b>18-12-2020</b>
43	SPL.C 417/2019 (HBC)	<b>11-12-2020</b>	62	SPL.C 196/2019 (FDT)	<b>18-12-2020</b>
44	SPL.C 7/2020  (HBC)	<b>11-12-2020</b>	63	SPL.C 353/2019 (NBW TO ACCUSED)	<b>18-12-2020</b>
45	SPL.C 172/2020 (HBC)	<b>11-12-2020</b>	64	SPL.C 176/2020 (FDT)	<b>18-12-2020</b>
46	SPL.C 215/2016 (Evidnce)	<b>14-12-2020</b>	65	SPL.C 113/2019 (Evidnce)	<b>19-12-2020</b>
47	SPL.C 216/2016 (Evidnce)	<b>14-12-2020</b>	66	SPL.C 396/2017 (Charge)	<b>24-12-2020</b>
48	SPL.C 226/2016 (Evidnce)	<b>14-12-2020</b>	67	SPL.C 332/2020 (SUMMONS)	<b>28-12-2020</b>
49	SPL.C 228/2016 (Evidnce)	<b>14-12-2020</b>	68	SPL.C 446/2019 (FDT)	<b>28-12-2020</b>
			69	SPL.C 50/2020	<b>28-12-2020</b>

(FDT)

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 27-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
1	M.C. 112/2020 (Objection)		Veena K S <b>Vs</b> Nagaraju K	T C Sathishkumar
2	P and SC 20/2019 (Objection)		CHRISTOPHER STEPHEN IRELAND <b>Vs</b> IAN PATRICK IRELAND	S. ARMUGHAM
3	P and SC 22/2019 (Objection)		DIVYA G. R. <b>Vs</b> RAMAIAH G.	RANJANI. V. K.
<b>Cases listed below are adjourned due to Covid 19</b>				
4	R.A. 46/2015 (CALL ON) IA/1/2015	<b>14-01-2021 (11:00-12:00 AM)</b>	CHANDRAPPA <b>Vs</b> MAJAN BI	G. B. SHARATH GOWDA
5	Misc 117/2015 (Await) IA/1/2015	<b>14-01-2021</b>	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY <b>Vs</b> NANJUNDAPPA	M. V. KINI AND CO.

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**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 27-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SC 62/2019 (HEARING)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. RAJESH	A
2	CrI.Misc. 1376/2020 (HEARING)		MALLESH S. <b>Vs</b> NELAMANGALA RURAL POLICE STATION	R. V. SHIVANANDA REDDY
<b>SS TO WITNESSES</b>				
3	SC 192/2017 (Evidnce)		THALAGHATTAPURA POLICE STATION <b>Vs</b> A1.BABURAMMURMU	
4	SC 156/2018 (Evidnce)		MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A1. SHESHA @ SHESHADRI @ SHASHIKUMAR	
5	SC 244/2018 (Evidnce)		AVALAHALLI POLICE STATION <b>Vs</b> A1. VENKATARAMANA REDDY. K	A
6	SC 184/2019 (Evidnce)		KUMBALAGODU POLICE STATION <b>Vs</b> A1. SHARANAPPA	A
7	CRLA 75/2019 (ARGUMENTS.) IA/1/2019		MARUTHI TRADING CORPORATION <b>Vs</b> MANJUNATHA ENGINEERING WORKS	NARASIMHAN C. D.
8	CrI.Misc. 1307/2020 (ORDER)		S. RAJESH <b>Vs</b> KUMBALAGODU POLICE STATION	NATARAJ D.
9	CrI.Misc. 1325/2020 (ORDER)		PRADEEPA K. N. <b>Vs</b> NELAMANGALA RURAL POLICE STATION	R. B. SADASIVAPPA
10	CrI.Misc. 1358/2020 (ORDER)		GAYATHRI <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	ARAVIND REDDY H.
11	CrI.Misc. 1361/2020 (ORDER)		REKHA <b>Vs</b> VARTHUR POLICE STATION	K. V. NAVEEN KUMAR

**PRL. DISTRICT AND SESSION JUDGE**  
**YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 27-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	Crl.Misc. 1372/2020 (ORDER)		HARISH <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	DAYANAND B. M.
13	SC 52/2020 (HBC)		THALAGHATTAPURA POLICE STATION <b>Vs</b> A7. MANOJKUMAR ALIAS KUTTI	A
14	SC 48/2018 (Objection)		MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A1. DINESH RAJ	
15	Crl.Misc. 1394/2020 (Objection)		SYED SHAKEEL AHMED <b>Vs</b> THIRUMALASHETTIHALLI POLICE STATION	K. R. ANAND KUMAR
16	Crl.Misc. 1398/2020 (Objection)		MANOJ VISHWAKARMA ALIAS MANOJ KUMAR ALIAS MANOJ <b>Vs</b> AVALAHALLI POLICE STATION	SURESH ASSOCIATES

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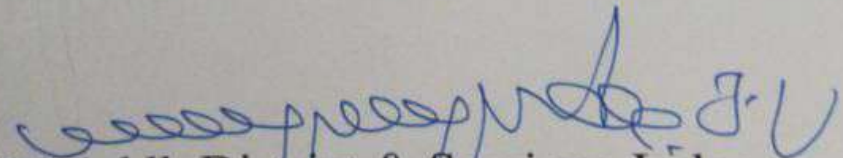


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Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 27-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	Spl.C	93/2015
2	SC	59/2019
3	SC	365/2019
4	SC	366/2019
5	SC	264/2019
6	SC	50/2020
7	CrI.A	48/2019
8	CrI.A	84/2019
9	Spl.C	92/2015
10	CrI.A	10/2019
11	SC	194/2018
12	Spl.C	15/2019
13	SC	228/2019
14	SC	79/2019
15	Spl.C	9/2012

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

24/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 27-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	SC	330/2018
2	CrI.A	9/2020
3	CrI.Misc.	1366/2020
4	CrI.R.P	24/2020
5	CrI.A	4/2018
6	CrI.Misc.	2183/2019
7	SC	141/2019
8	CrI.Misc.	1028/2020
9	CrI.Misc.	1360/2020
10	SC	171/2016
11	SC	182/2016
12	CrI.A	126/2019

IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

24/10/2020